159

Statement

Roads recommended by NTPC and and the State Government for inclusion in the National Highway Grid

SI. Particular of Length No, Road in Km.

- (A) Roads recommended by NTPC.
 - *1. Beawar-Sirohi-Radhanpur (to Kandla) 450 Km.
 - Baroda (Vadodara)
 Dhule-Sholapur 760 Km.
 - 3. Ahmedabad-Indore-Dewas-Bhopal 510 Km,
- (B) Road recommended by the State 5 Government:
 - 1. Extension of Calcutta-Nagpur-Dhule NH. No. 6 to Dhule-Surat-Hajira-linking upto N.H. No. 8 in Maharashtra and Gujarat States.
 - Malia-Jamnagar-Okha- Porbandar-Veravel-Diu - Bhavnagar — Karjan linking N.H. No. 8 enar Vadodara,
 - 3. Rajkot-Jamnagar-Vadinar Road.
 - 4. Gandhinagar-Ahmedabad Godhra Dohal-Indore-Bhopal Road.
 - Extension of NH. 15 to Bhuj-Kavda-India Bridge-Dharamshala upto India border.
 - 6. Extension of NH. 8-A from Kandla-Mandvi- Narayan Sarovar.

Stands included in the National High way grid.

Raising agency charges for National Highway works

3306. SHRIMATI MIRA DAS: Will the Minister of SURFACE TRANS-PORT be pleased to state:

(a) whether the State Government of Orissa have asked Central Government to raise the 9 per cent agency charges provided by the Centre, to 20 per cent for the execution of National Highway Works by N. H. Organisation in order to meet the expenditure towards establishment, pension and gratuity;

- (b) if so, whether Government have agreed to the proposal made by the State Government of Orissa; and
- (c) if not, the reasons therefor stating the extent to which the agency charges are proposed to be raised by the Government?

MINISTER OF SURFACE TRANSPORT (SHRI K. P. UNNKRI-SHAN): (a) to (c) There have been consistent demands from various State Governments, including the Government of Orissa, for enhancement of Agency Charges. These demands have been considered carefully from time to time including by a High Level Committee which had concluded that there was no Justification for any change in the existing rates as there had been steep increase in the price of input materials whereas the unit cost of supervision had not gone up in the same order.

के द्वीय सड़क निधि के तहत मध्य प्रदेश को स्वीकृति

3307. श्री अजीत जोगी: श्री बेकल "उत्झाही:"

क्या जल-भूतल परिवहन मंत्री यह वताने की कृपा करेंगे कि:

- (क) क्या भारत सरकार द्वारा केन्द्रीय सड़क निधि से कोई धनराणि मध्य प्रदेश को दी जानी बाकी है;
- (ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है ; ग्रौर
- (ग) इस निधि से अन्य राज्यों को कितनी-कितनी धनराणि दी जानी शेष है ?